

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.14862/2004

(From the judgement and order dated 11/05/2004 in MA 904/04
of The HIGH COURT OF M.P AT INDORE)

DHARIWAL INDUSTRIES LTD. & ANR.

Petitioner (s)

VERSUS

M/S. M.S.S. FOOD PRODUCTS

Respondent (s)

(With prayer for interim relief)

(With Appln(s). for exemption from filing O.T. and permission to file addl. documents which were not part of the reports of courts below and permission to allow list of dates and events and permission to plead addl. facts and to file addl. grounds and permission to file addl. documents)

Date : 22/11/2004 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.P. SINGH
HON'BLE MR. JUSTICE P.K. BALASUBRAMANYAN

For Petitioner (s)

Mr. Ashok H. Desai, Sr. Adv.

Mr. Arun Mohan, Sr. Adv.

Mr. Gaurab Banerjee, Sr. Adv.

Mr. P.H. Parekh, Adv.

Mr. Sameer Parekh, Adv.

Mr. Lalit Singh Chauhan, Adv.

Ms. Sonali Basu Parekh, Adv.

Mr. Sumeet Lall, Adv.

Mr. B.N. Poojari, Adv.

Mr. Vivek Dalal, Adv.

Ms. Meenakshi Roy, Adv.

for M/s. PH Parekh & Co.

for U.O.I.Ms. Bhakti Pasrija, Adv.

for Mr. V.K. Verma, Adv.

For Respondent (s) Mr. Ram Jethmalani, Sr. Adv.

Mr. Mukul Rohtagi, Sr. Adv.

Dr. A.M. Singhvi, Sr. Adv.

Mr. Ashok Garg, Sr. Adv.

Mr. Vikas Singh, Adv.

Mr. H.P. Singh, Adv.

Mr. Amit Bhandari, Adv.

Ms. Amrita Narayan, Adv.

Mr. Sonal Joshi, Adv.

Ms. Priya M. Puri, Adv.

Mr. Vibhav Srivastava, Adv.

Mr. Rohit Nagpal, Adv.

Mr. Sushil Jain, Adv.
Ms. P.R. Mala, Adv.

Mr. Sanjeev Sachdeva, Adv.

UPON hearing counsel the Court made the following
O R D E R

Mr. A.Mohan, learned senior counsel appearing on behalf of the petitioner started his arguments at 2.00 p.m. and argued the matter till 2.25 p.m. Thereafter Mr. Ashok Desai, learned senior counsel appearing on behalf of the petitioner started his arguments and concluded at 4.00 p.m.

Hearing concluded.

Judgment reserved.

Sukhwinder(Asha Joshi)
Court Master